

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP/34/KOB/2021
SECTION	98 C/ACT
NAME OF PARTIES	SUNIJA DARSAN (MD OF HARITHAMRUTHAM FARMERS PRODUCER COMPANY LTD) V/S SHELLY CHANDRANGADAN & 4 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	ARUN K KAMALOLBHAVAN.
RESPONDENTS ADVOCATE/ PROFESSIONAL	HARIKRISHNAN R NAIR, ROC.

25 April 2024

O R D E R

IA(C/ACT)/59/KOB/2021

List this matter for further consideration on **13.06.2024**.

IA(C/ACT)/64/KOB/2022

List this matter for further consideration on **13.06.2024**.

CP/34/KOB/2021

Learned representative, Mr. Shafi appears on behalf of the Learned Authorised representative for the Petitioner on record and informs this bench that the Learned Authorised representative for the Petitioner is not available today. Consequently, he seeks for an adjournment. None appears on behalf of the Respondent.

Considering the request of the Learned representative appearing on behalf of the Petitioner, list this matter for further consideration on **13.06.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**